

Central Administrative Tribunal  
Principal Bench: New Delhi

17

O.A. No. 1922/92

New Delhi this the 8th day of December 1997

Hon'ble Shri K. Muthukumar, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Jagat Singh  
S/o Shri Ajab Singh  
R/o Vill. Data Khurd  
P.O. Data Khurd  
Distt. Aligarh (U.P.)

.....Applicant

(By Advocate: None)

Versus

1. Delhi Administration through:  
Chief Secretary,  
Old Secretariate,  
New Delhi.

2. Commissioner of Police.  
Police Hqrs, Delhi Police.  
I.P. Estate, New Delhi

.....Respondents

(By Advocate: Shri Amresh Mathur )

ORDER (Oral)

By Hon'ble Shri K. Muthukumar, Member (A)

On the last date we noted that none appeared for the applicant. Since the applicant was appearing earlier in person, fresh notice was sent to him. Registry has noted that notice has been sent and received back with the remarks that the address is not correct. No-one appears for the applicant today. In view of this the application is dismissed for default and non-prosecution.



(Dr. A. Vedavalli)  
Member (J)



(K. Muthukumar)  
Member (A)

cc.